

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

112
C.P No. 31/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st January 2018, 10.30 A.M

Name of the Company	Bijay Kumar Jaiswal & Ors -Vs- Shree Valley Realtors Pvt Ltd & Ors.		
Under Section	241-242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Deepnath Roy Choudhury
Amitabh Roy

} Advisors
for Petitioner.

Amitabh Roy
Adviser

Sunil K. Gupta, Adv.

for Respondents

S. K. Gupta

ORDER

Ld. Counsel for the petitioner and the respondent is present.

Ld. Counsel for the petitioners made a prayer for filing written submissions within 15 days from today. Prayer is allowed. Written submissions may be filed within 15 days with a copy in advance to the opposite parties.

Ld. Counsel for the respondents submitted that he wants to file supplementary written submissions. Prayer is allowed. Supplementary written submissions may be filed within 15 days from today with a copy in advance to the opposite parties.

List it on 01/02/2018 for arguments.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)